

[Translation]

### Road Accidents

780. SHRI PANKAJ CHOWDHARY:  
SHRI PHOOL CHAND VERMA:  
SHRI JANARDAN MISRA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of road accidents occurred in metropolitan cities during the last six months;

(b) the details of loss suffered in financial terms and the number of lives lost as a result thereof;

(c) the total number of culprits brought to book; and

(d) the corrective measures being taken to minimise the number of such accidents?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (d) The information is being collected and will be laid on the Table of the House.

### Telephone Dues

781. SHRI ARJUN SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there has been any increase in the outstanding amount of telephone bills during 1993-94;

(b) if so, the extent of increase during 1993-94 as compared to that of the last three years;

(c) whether any action has been taken or proposed to be taken by the Government to recover this outstanding amount; and

(d) the number of cases where litigation proceedings are on and the total amount involved in such cases?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes Sir.

(b) The increase in outstanding amount of telephone bills during 1993-94 as compared to that of last three years is as under:—

Year	Amount as on March of the Year.	O/s as on 31st March 1994	O/s on	Increase
(Figure in Crores of Rs.)				
1990-91	482	1158		676
1991-92	663	1158		495
1992-93	906	1158		252

(c) The issue of bills and recovery thereof is a continuous process and there are well laid procedures for recovery of outstanding telephone bills. Efforts are made to settle the billing disputes/court cases quickly. For other cases recovery is pursued by correspondence/personal visits and legal action.

(d) The information has been called for and shall be placed on the Table of the House.

### Power Requirement in Delhi

782. SHRI GUMAN MAL LODHA:  
SHRI NAWAL KISHORE RAI:

Will the Minister of POWER be pleased to state:

(a) whether the Delhi Electric Supply Undertaking meets the power requirement of general consumers in Delhi;

(b) the annual requirement of power in Delhi;

(c) the quantum of power obtained by DESU annually from its own or other sources to meet the requirement;

(d) the expenditure incurred by DESU during 1993-94 for generation of power from its own or other sources; and

(e) the amount received by it from various institutions and consumers for supply of power?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : (a) Yes, Sir. The DESU is by and large able to meet the power requirement of Delhi.

(b) The requirement of power in Delhi during the year 1993-94 was 11045 million units. The anticipated requirement of power in Delhi for the year 1994-95 is 12000 MUs.

(c) DESU meets its requirement of power from its own generation and also by purchase of power from other sources. During the year 1993-94, DESU obtained a total quantum of power of 10753 MUs, break-up of which is as follows:—

(i) DESU's own generation 2108 MUs

(ii) Purchase of power from other sources 8645 MUs

(d) The expenditure incurred by DESU during 1993-94 on generation of power including the purchase of power was about Rs. 1238 crores.

(e) The realisation of revenue by DESU from various institutions and consumers during the year 1993-94 was of the order of Rs. 969 crores.

[English]

### Popularisation of Homoeopathic Medicines

783. DR. KRUPASINDHU BHOI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any long term measures are being adopted by the Government to popularise Homoeopathic medicines;

(b) if so, the details thereof; and

(c) the steps taken to implement the measures effectively?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (DR. C. SILVERA): (a) to (c) Popularisation of the Homoeopathic medicines is dependent upon the easy availability of quality medicine, availability of qualified physicians for its judicious use as well as continuous research. Improvement of quality of Homoeopathic medicines would be ensured by working out